

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 866
ANSWERED ON MONDAY THE 3RD DECEMBER, 2024**

**PM INTERNSHIP SCHEME (PMIS)
QUESTION**

866. Shri Rajib Bhattacharjee:
Shri Lahar Singh Siroya:
Shri Narayana Koragappa:
Shri Pradip Kumar Varma:

Will the Minister of **Corporate Affairs** be pleased to state:

- (a) the strategies implemented by the Ministry within the PMIS to promote internships in emerging sectors like fintech and green technologies, ensuring that interns gain relevant experience aligned with future job market trends;
- (b) the steps taken by the Ministry to ensure that the Prime Minister Internship Scheme effectively addresses the skill gaps in the corporate sector, particularly for underrepresented and marginalised communities of the country including Jharkhand; and
- (c) the specific metrics used to evaluate the success of these initiatives and whether the aspiring youth's end goal of securing a job is one of them?

ANSWER

**MINISTER OF STATE OF THE MINISTRY OF CORPORATE AFFAIRS AND
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

[SHRI HARSH MALHOTRA]

- (a) The Prime Minister's Internship Scheme (PMIS) was announced in the Budget 2024-25. It aims to provide internship opportunities to one crore youth in top 500 companies in five years. As an initiation to this Scheme, Ministry of Corporate Affairs has launched a Pilot Project of the Scheme on 3rd October, 2024, through an online portal, accessible at www.pminternship.mca.gov.in, which is targeted at providing 1.25 lakh internship opportunities in the Financial Year 2024-25. The top 500 companies have been identified by the Ministry on the basis of their Corporate Social Responsibility expenditure of the last three years. These companies cover a large number of diverse sectors including Aviation and Defence, Automotive, Banking and Financial Services, Chemical Industry, Oil, Gas and Energy etc. Further, to promote internships in emerging sectors, the guidelines of the PM Internship Scheme –Pilot Project have a provision that any company/ bank/ financial institution desirous of participating in the Scheme may approach the Ministry of Corporate Affairs (MCA), which would take a view keeping in view under represented sectors.

- (b): As per the Guidelines of the PM Internship Scheme- Pilot Project, a pool of candidates based on the number of applications received from all parts of the country, including from Jharkhand, is shortlisted for each internship opportunity through the Portal. The shortlisting process is aimed at promoting diversity and social inclusivity in the internship program through providing for representation of Scheduled Castes, Scheduled Tribes, Other Backward Classes as well as Persons with Disabilities in the shortlist sent to the concerned company for further selection as per their respective processes and criterion.
- (c): The Guidelines of the PM Internship Scheme Pilot Project provide for constitution of a Monitoring and Steering Committee comprising of all stakeholders including industry representatives to oversee design implementation, operations and other aspects. Further, a concurrent Monitoring, Evaluation and Learning (MEL) framework is also provided for to enable tracking of the outcomes as well as ensure corrective actions during the course of implementation of the pilot project. Additionally, the Ministry of Corporate Affairs (MCA), in collaboration with IIM Bangalore, Delhi School of Economics and Symbiosis Institute of Business Management, has initiated a survey to gather feedback from various stakeholders and analyze the scheme's impact as it continues to be implemented.
